

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).27941/2008

ASHOK KUMAR JAIN

Petitioner(s)

VERSUS

RAJASTHAN PUB.SER.COMM.TH.ITS CH. & ORS.

Respondent(s)

Date: 06/05/2009 This Petition was called on for hearing today.

For Petitioner(s) Mr. Hasan I.Adv.

Mr. Sarad Kumar Singhania,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

All the respondents are served. Vakalatnama filed.
There is no request for filing counter affidavit.
Place the matter before the Hon'ble Court as per Rule.

(ASHOK MENON)
Registrar